

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.293 of 2020

IN THE MATTER OF:

National Spot Exchange Ltd.

...Appellant

Versus

**Namdhari Food International Pvt. Ltd.
Through its Liquidator & Anr.**

...Respondents

For Appellant: Shri Arun Kathpalia, Sr. Advocate with Shri Ranjan Pandey, Shri Sandeep Bisht, Shri Anuj Tiwari and Ms. Shubhra Singh, Advocates

**For Respondents: Shri Abhishek Anand and Shri Sumit Bindal, Advocates (for Liquidator)
Shri Aaditya A. Pande and Shri Arun Sharma, Advocates (R-2)**

ORDER

13.03.2020 Heard. Issue Notice. Advocate - Shri Sumit Bindal appears on behalf of Respondent No.1 for the Liquidator. Advocate - Shri Aaditya A. Pande appears on behalf of Respondent No.2. Service of formal Notice is dispensed with.

Respondents may file Reply by 26th March, 2020. Rejoinder, if any, may be filed by 7th April, 2020.

List this Appeal on **15th April, 2020** 'for admission (after Notice)'.

Interim Order passed in Company Appeal (AT) (Ins) No.301 of 2020 will enure with regard to the present Appeal also.

[Justice A.I.S. Cheema]
Member (Judicial)

(Justice A.B. Singh)
Member (Judicial)

[Kanthi Narahari]
Member (Technical)